

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

C.P. (IB) No. 55/Chd/Hry/2023

IN THE MATTER OF:

**Prestige Wines and Spirits Pvt.
Limited**

...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 16.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.08.2024.

Sd/-
Court Officer